

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR OMKAR GRATINGS PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process For Corporate Persons) Regulations, 2016)

### PARTICULARS

1.	Name of the corporate debtor along with CIN/LLP No.	<b>Omkar Gratings Private Limited</b> CIN - U74999MH2010PTC201333
2.	Address of the Registered Office	Gala No. B-5, Hema Industrial Estate, Plot No.4 Sarvodaya Nagar, Jogeshwari, East Mumbai, Maharashtra - 400060
3.	URL of Website	<a href="https://www.gratingsindia.com/">https://www.gratingsindia.com/</a>
4.	Details of place where majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Information can be sought by sending a request to <a href="mailto:irp.omkargrating@gmail.com">irp.omkargrating@gmail.com</a>
7.	Number of employees/workmen	There are no employees/workmen known to be there as on CIRP Commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending a request to <a href="mailto:irp.omkargrating@gmail.com">irp.omkargrating@gmail.com</a>
9.	Eligibility for resolution applicants under section 25 (2) (h) of the code is available at:	Information can be sought by sending a request to <a href="mailto:irp.omkargrating@gmail.com">irp.omkargrating@gmail.com</a>
10.	Last date for receipt of expression of interest	31 <sup>st</sup> May, 2024
11.	Date of issue of provisional list of prospective resolution applicants	10 <sup>th</sup> June, 2024
12.	Last date for submission of objections to provisional list	15 <sup>th</sup> June, 2024
13.	Date of issue of final list of prospective resolution applicants	25 <sup>th</sup> June, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01 <sup>st</sup> July, 2024
15.	Last date for submission of resolution plans	01 <sup>st</sup> August 2024
16.	Process email id to submit EOI	<a href="mailto:irp.omkargrating@gmail.com">irp.omkargrating@gmail.com</a>

Sd/-

Neha Bhasin

Resolution Professional

Reg. No.: IBBI/IPA-002/IP-N01234/2022-2023/14213

For Omkar Gratings Private Limited (Under CIRP)

Date: 16<sup>th</sup> May, 2024

Primus Insolvency Resolution and Valuation Private Limited,

Place: New Delhi

C-4-E/135, Janak Puri, New Delhi-110058